

SPECIAL BENCH - 2  
COURT - II

**O-230**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/12(KB)2022  
COMP.APPL/51(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH SEPTEMBER, 2023, 03:00 P.M**

IN THE MATTER OF	PRATIMA BASU VS SWITZ FOODS PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

**ORDER**

1. None for the parties.
2. List this matter on **17.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**